

CORAM : H.H.J. SHRI M. S. AZMI

(Court no.1)

DATE : 26th October 2020.

Sr. No	Suit no.	Parties Name	Stage	Next Date
1	SU-9650/90	M/s. Sona Constructions V/s. Vimal Prabhakar Dhuru & Ors.	Judgment	
2	SU-6683/06	Kishor Jamnadas Morzaria & Anr. V/s. Daulat M. Morabia & 2 Ors.	Arguments	
3	SU-414/16	Mr. Vaseem Sayed & Ors. V/s. Mr. Sajjad Hussain	Arguments	
4	SU-1808/18	Sabirabi Sharif Shaikh & Ors. V/s. Irfan Shariff s/o. Late Mehboob Sharif Shaikh	Arguments	
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Sheristedar/ (C.R N0.01)

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Sr. No	Suit no.	Parties Name	Stage	Next Date
1	SU-2144/14	Premkumar Kalpanath Yadav V/s. Jamunaprasad Yadav & Ors.	Settlement	
2	SU-103/14	Sanyam Realtors Pvt. Ltd. V/s. Shyamji Bhagirathi Yadav & Ors.	Time Bound	
3	SU-9085/92	Gulu G. Lalwani V/s. Prem L. Jumani & Ors.	Arguments	
4	SU-2245/19	Sharmila Ravindra Angara V/s. M/s. Rubber Wala Realty	N/M orders	
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1	SU-7090/02	Kishor Tharoomal Mehta V/s. Mahesh Tharoomal Mehta & Anr.	Arguments	
2	Counter claim 05/14	Kishor Tharoomal Mehta & Anr. V/s. Jawahar Tharoomal Mehta	Arguments	
3	SU-3164/14	Dhanlaxmi Bank Ltd. V/s. Core Education & Technologies Ltd. & Ors.	Framing Issues	
4	SU-2843/18	Fatima Hakim Rassiwala V/s. Mohammedali Taher Rassiwala @ Merchant	Framing Issues	
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Sr. No	Suit no.	Parties Name	Stage	Next Date
1	SU-9797/82	Pankaj Anantrai Bhuwa V/s. Ramkumar Shivchandray & Sons. Pvt. Ltd.	Arguments	
2	SU-1928/19	Atul Ashar V/s. Surya Darshan Co.-Op. Housing Society Ltd.	N/M orders	
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DATE : 31st October 2020.

Sr. No	Suit no.	Parties Name	Stage	Next Date
1	SU-5107/07	Devang Champaklal Goradia V/s. Krishan K. Punjabi and Anr.	Judgment	
2	SU-4018/02	Shri. Mahadev Pandurang Kambekar Ors. V/s. Shri. Arvind Mangilal Shah Ors.	Arguments	
3	SU-2997/18	Joseph Monteriro V/s. Lydia Lewis	Framing Issues	
4	SU-3414/13	Ashokkumar Satpal Mehra V/s. Vijay Synthetic Prints Pvt. Ltd. & Ors.	Framing Issues	
5	SU-3415/13	Kanayalal Dhalumal Kalwani & Anr. V/s. Vijay Synthetic Prints Pvt. Ltd. & Ors.	Framing Issues	
6	SU-3449/13	Dilipkumar Dhalumal Kalwani & Anr. V/s. Vijay Synthetic Prints Pvt. Ltd. & Ors.	Framing Issues	
7	SU-3845/13	Maharashtra Rajya Machhimar Sahakari Sangh Ltd. Mumbai V/s. Mr. Sirajuddin Shaikh Yusuf	Framing Issues	
8	SU-2636/18	Mrs. Mridula Vinay Rathi V/s. Mr. Ram Gopal Gupta	Framing Issues	
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